

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-28/96/1801/A**

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To, Smti Susmita Phukan Khound,  
District and Sessions Judge,  
Lakhimpur, North Lakhimpur.

Dated Guwahati the 26<sup>th</sup> March, 2020

Sub: **Station leave permission.**

Ref:- Your letter No. DJL/2177/2021 Date 25.03.2021.

Madam,

With reference to the above, I am directed to inform you that you have been granted station leave permission from the evening 26.03.2021 till the evening of 29.03.2021, along with permission to take your official vehicle up to Bogibeel Bridge and back, at your own cost. The Civil Judge cum Assistant Sessions Judge, Lakhimpur, North Lakhimpur and in his absence, the Chief Judicial Magistrate, Lakhimpur, North Lakhimpur will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-28/96/1802/A, dated 26.3.2021

Copy to:

1. The Project Manager, Gauhati High Court.



**JT.REGISTRAR (VIGILANCE)**

